

SHRIMATI LAKSHMI JN  
MEJNOW:

Mutual interest with particular reference to disarmament, I said.

SHRI A. B. VAJPAYEE: What about general interest?

MR. CHAIRMAN: Please put the next supplementary.

SHRI P. L. KUREEL URF TALIB: Shri R. K. Nehru is Ambassador on Special Duty in the External Affairs Ministry. May I know what are the specific duties of this job?

SHRI JAWAHARLAL NEHRU: He is the Leader of the Delegation at the Disarmament Conference as well as the World Trade Conference.

SHRI A. D. MANI: Among the subjects of mutual interest which were discussed, may I ask the Government whether the question of the failure of the Chinese to accept the Colombo proposals was one of those subjects which were discussed by Mr. Nehru at Moscow?

SHRI JAWAHARLAL NEHRU: I cannot definitely say. It might have been.

#### RISE OF LAND REVENUE IN NASIRABAD CANTONMENT

♦121. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to refer to the answer given to Starred Question No. 489 in the Rajya Sabha on the 10th March, 1964 and state whether examination of representations against the rise of land revenue in Nasirabad Cantonment, has since been completed?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN) : The representations against the fixation of rents have been examined and it has been found that they were fixed at rates higher than those contemplated under the instructions. Orders are being issued to charge the old rates upto 31st May, 1964, and thereafter revised rates will be fixed in accordance with the instructions on the subject.

SHRI M. P. BHARGAVA: May I know whether there is a wide difference between the land revenue rates in Nasirabad Cantonment and the neighbouring areas of Nasirabad?

SHRI Y. B. CHAVAN: This was the exact reason why these orders have been kept in suspense and they are being revised.

SHRI M. P. BHARGAVA: What was the previous land revenue in Nasirabad Cantonment and what is the proposed enhanced rate?

SHRI Y. B. CHAVAN: I have no exact information about the previous rate. About the general price of land, certainly we have the information. It is never more than Rs. 2 to Rs. 3 for the low type of soil and about Rs. 3 to Rs. 4 for the irrigated land.

**श्री विमलकुमार मन्नालालजी चौरङ्गिमा:**  
क्या श्रीमान यह बतलायेंगे कि जो रेट की वृद्धि की गई उसका क्या पहले विचार नहीं किया गया था कि इतना रेट बढ़ाने से ठीक नहीं होगा और फिर अपने को रिवाइज करने के लिये संसर्पेड करने के लिये कुछ करना होगा ?

**श्री वाई० बी० चव्हाण:** विचार तो किया था लेकिन जो अफसर वहां उस काम के लिये थे उन्होंने कुछ दूसरे ही क्राइटेरियन रखे थे और उसका नतीजा यह हुआ कि वहां उन्होंने बढ़ाया ।

#### COMPULSORY ESTABLISHMENT OF CONSUMERS' STORES BY EMPLOYERS

♦122. SHRI M. C. SHAH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state;

(a) whether Government have under consideration a proposal to introduce legislation making it compulsory for the employers to set up consumers\* stores under the Factories Act;

(b) whether the Employers' Federation of India has submitted any memorandum opposing this move; and I

(c) if so, what are the main grounds put forward by the Federation against the setting up of such stores?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) Yes, for setting up consumers' stores or fair price shops.

(b) Yes.

(c) (i) Workers have not shown enough interest in registering their names and buying their requirements from fair price shops.

(ii) Long-term credit facilities offered by private traders are more attractive than those that can be given by the employers.

(iii) Uncertain supply of commodities.

(iv) Difficulty of finance on the part of uneconomic units.

(v) Lack of accommodation.

SHRI M. C. SHAH: May I know, Sir, whether Government will see to it that the employees get their requirements through the stores at prices which are not higher than those prevailing in fair price shops run by Government?

SHRI C. R. PATTABHI RAMAN: Sir, fair price shops do not give credit, but these stores in these factories or industrial units give credit also. There are a large number of units covered by this list and all the goods will be available at reasonable prices.

SHRI M. C. SHAH: May I know, Sir, Government will give foodgrains to these stores, at reasonable prices, for being supplied to the employees?

SHRI C. R. PATTABHI RAMAN: The question is whether the Government could subsidise. They are giving every kind of help, and the prices will not be very much higher than the fair price shop prices.

SHRI C. D. PANDE: In view of the fact that Government is the biggest employer in this country in the

railway, postal and other departments, may I know whether the Government will also open the stores as they will be opened by other employers?

SHRI C. R. PATTABHI RAMAN: Yes, Sir; in fact, I have got all the figures for the public sector, and for Government departments. Quite a number of shops have been opened already.

SHRI ARJUN ARORA: May I know Sir, whether opening of fair price shops by employers was one of the terms of the Industrial Truce in which the workers undertook not to strike during the emergency? And if the employers in the country are refusing to open fair price shops, will the Government release the working class of its obligation not to resort to strike?

SHRI C. R. PATTABHI RAMAN: Sir, it is quite true; the decision was arrived at at a Tripartite Conference and a time limit was given, that is 29th of February, by which time a workshop or an industrial unit employing 300 and more should have a store—a time of two months was given. Actually we have 60 per cent, success in this and we are still pursuing this.

SHRI D. THENGARI: Is it the experience of the Government that the employers do the needful in similar cases even though there is no legislation to that effect?

SHRI C. R. PATTABHI RAMAN: Attempt is being made all the time and we are in touch with them by correspondence.

SHRI SANTOKH SINGH: May I know, Sir, if it applies to all factories, or is it restricted to certain factories having the prescribed number of employees?

SHRI C. R. PATTABHI RAMAN: It applies to all factories having 300 and more workers.

SHEI I. K. GUJRAL: Has the Government assured itself that in all the public sector establishments these stores have been opened because the Minister said that they were somewhere—were opened in some cases? Now, will the Minister assure us that in all cases it will be opened soon?

SHRI C. R. PATTABHI RAMAN: I have got the figures, Sir; it is a fairly large list.

MR. CHAIRMAN: He wants to know whether you propose to do it in all the establishments.

SHRI C. R. PATTABHI RAMAN: That is so, Sir.

#### RECRUITMENT THROUGH SHORT SERVICE COMMISSIONS

•123. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the recruitment through Short Service Commissions is being stopped; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) No, Sir.

(b) Does not arise.

SHRI R. S. KHANDEKAR: Has the Government made any assessment about the requirements of the country regarding recruitment, and if it is so, whether the Government is satisfied with the process and the progress of this recruitment?

SHRI Y. B. CHAVAN: Yes, Sir, we have made the necessary assessment about it, and the progress of the recruitment, of officers particularly, is quite satisfactory.

SHRI R. S. KHANDEKAR: May I know, Sir, what the intention of the Government is, whether to protect the borders of the country or to take back

the territory lost by invasion by the enemy, and is recruitment made according to that view?

SHRI Y. B. CHAVAN: Well, Sir, at the present moment we are increasing our defence potential. Whatever we do, depends upon the situation developing. In fact, we do stand by the pledge taken by Parliament.

श्री गिरराज किशोर कपूर : क्या यह सच है कि यह भरती एकदम बन्द कर देने से आम जनता का यह खयाल हो गया है कि अब संकट कालीन स्थिति भारत में नहीं है ?

श्री वाई० बी० चव्हाण : यह गलत है। मेरे खयाल में ऐसी भावना है नहीं।

#### GOVERNMENT SERVANTS INJURED BY CONTRACTOR'S MEN AT HALWARA AIRPORT

•124. SHRI ABDUL GHANI: Will the Minister of DEFENCE be pleased to state;

(a) whether Government have received any complaints to the effect that the Government servants stationed at the Halwara Airport received terrible injuries at the hands of some undesirable elements hired by the contractors; and

(b) if so, the action taken in the matter?

THE DEPUTY MINISTER in THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) No, Sir.

(b) Does not arise.

شری عبدالغنی : کہا وزیر صاحب نورماتھوں کے کہ اس حادثہ کے بارے میں پریس میں خبریں انہوں لوگوں وزیر صاحب کو چاہیں ہی گئیں کہ ایسا حادثہ ہوا ہے - اس پر آپ نے مافیہا کہ کوئی اطلاع نہیں تو کہا